

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 1 OF 2016 &
APPEAL NO. 9 OF 2016 & IA NO. 113 OF 2016**

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

APPEAL NO. 1 OF 2016

**Chairman-Cum-Managing Director,
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Anr. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Suraj Singh

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 9 OF 2016 & IA NO. 113 OF 2016

**Delhi Transco Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Ms. Jayantika Singh
Mr. R.K.Porwal
Mr. Ashok Rajan
Mr. Manoj Agarwal for R-2

ORDER

List these matters for further hearing on **03rd May, 2017 at 2.30 p.m.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**